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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 1010/92

Date of Order: 18.11.92

BETWEEN :

L.Krishna Goud

.. Applicant.

A N D

1. The Principal Director of  
Commercial Audit and Ex.Officio Member  
Audit Board, Accountant General  
Office Complex, Saifabad,  
Hyderabad.

2. The District Employment  
Officer, Labour,  
Hyderabad.

.. Respondents.

3.

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Counsel for the Applicant

.. Mr.K.Venkateswara Rao  
for  
Mr.O.KailasanathReddy

Counsel for the Respondents

.. Mr.G.Parameswara Rao  
Mr.D.Panduranga Reddy  
Spl. Standing Counsel  
for State of AP.

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CORAM:

HON'BLE SHRI K.BALASUBRAMANIAN, MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

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(Order of the Division Bench delivered by

Hon'ble Shri K.Balasubramanian, Member (Admn.) ).

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Sri K.Venkateswara Rao represented the case on  
behalf of Sri Kailasanath Reddy, Advocate for the applicant.  
Ms. Shakti for Sri G.Parameswara Rao and Mr.D.Panduranga Reddy,  
Spl. Standing Counsel for State of A.P. are present. Heard  
both sides.

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Earlier the applicant had filed O.A.669/92 which was disposed of on 12.8.1992 as premature as on that date, No list had been forwarded by the Employment Exchange to the First respondent. It is now stated by Mr.K.Venkateswara Rao that subsequently a list had been forwarded and while the names of the applicant does not figure, the names of persons who are juniors to the applicant have been figured and he has given 2 names. (A.Kamesh Ex.No.C4589/89 and Rama Krishna Ex.No.OC/US/6647/89).

2. Under these circumstances we dispose of this application with a direction to the Second Respondent to forward the name of the applicant also for the notified vacancies of Group-D received from the First respondent PROVIDED persons juniors to the applicant in the same category had been sponsored ~~On such sponsoring by the Employment Exchange, R-1~~ and shall consider his name also for the interview and other steps. O.A. is disposed of accordingly with no order as to costs.

*R.Balasubramanian*

(R.BALASUBRAMANIAN)  
Member (Admn.)

*(T.Chandrasekhara Reddy)*  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: 18th November, 1992

(Dictated in Open Court) Deputy Registrar (8/19)

To

1. The Principal Director of Commerical Audit and Ex.Officio Member Audit Board, Accountant General, Office Complex, Saifabad, Hyd.
2. The District Employment Officer, Labour, Hyderabad.
3. One copy to Mr.O.Kailasanatha Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.G.Parmeswar Rao, SC for AG.CAT.Hyd.
5. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt.
6. One spare copy.

pvm

*2nd floor 8/19*

*furnish - today*

*ASR*

TYPED BY

*18711* COMPARED BY

CHECKED BY

*2*

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)  
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:  
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

Dated: *18-11-1992*

ORDER/JUDGMENT:

R.A. /C.A. /M.A.No

in

O.A.No. *1010/92*

T.A.No.

(wp. No )

Admitted and interim directions  
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No orders as to costs.

pvm

